

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00788/2018

Jabalpur, this Friday, the 06th day of September, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

M.K. Verma, S/o Shri Phoolchand Verma, Aged about 64 years,
 (Ex-CBPS KTE) District Katni (M.P.) **-Applicant**
 (By Advocate –**NONE**)

V e r s u s

1. Union of India, Through its Secretary,
 Ministry of Railway Rail Bhawan, New Delhi 110001

2. The General Manager, West Central Railway
 Jabalpur Division Jabalpur (M.P.) 482001

3. The Senior Commercial Divisional Manager/
 Disciplinary Officer West Central Railway
 Jabalpur District Jabalpur (M.P.)482001

- Respondents

(By Advocate –**Shri A.S.Raizada**)

O R D E R (ORAL)

By Navin Tandon, AM:-

None for the applicant.

2. From the order sheet it is seen that on the last two occasions neither the applicant nor the counsel for the applicant had put appearance. Today also when the matter was called none appeared on behalf of the applicant.

3. It seems that the applicant is not interested in prosecuting this matter further.

4. Resultantly, this Original Application is dismissed for want of prosecution.

(Ramesh Singh Thakur)
Judicial Member
 rn

(Navin Tandon)
Administrative Member